

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

(80) M.A 199/ MB/2020 In
C.P.(IB)-4296(MB)/2019

CORAM:

SH. CHANDRA BHAN SINGH, MS. SUCHITRA KANUPARTHI,
MEMBER (T) MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON **23.09.2021**.

NAME OF THE PARTIES: Apar Industries Limited
V/s.
Artarna Multi Trading Pvt Ltd

SECTION : U/s 9 of Insolvency & Bankruptcy Code, 2016.

ORDER

1. Due to paucity of time, by Order of the Bench, list this matter on
20.10.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)